

OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD

Dated: This the 17th day of DECEMBER 2007.

Contempt Application No. 175 of 2004

Original Application No. ^{IN 228/04} ~~266~~ of 2007. ¹⁹⁹⁹

Hon'ble Mr. G. George Paracken, Member (J)

Hon'ble Mr. K.S. Menon, Member A

Akhilesh Narain Singh, S/o Shri S.P. Singh, R/o
Vill Koirajpur Pargana Harhuan, Distt: Varanasi.

. . . . Applicant

By Adv: Sri M.P. Sarraf

V E R S U S

Pradeep Dubey, at present posted as Executive
Engineer in Central Ground Water Board, Division
No. III S-18/38-5B, Patel Nagar, Varanasi.

. Respondent

By Adv: Sri S. Singh

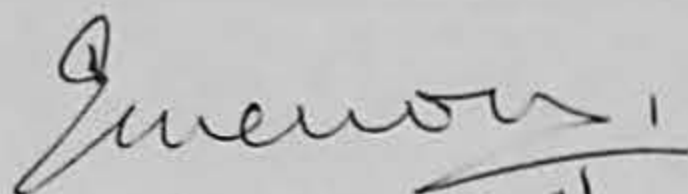
O R D E R

By G. George Paracken, Member (J)

Sri R.C. Shukla brief holder of Sri S. Singh
learned counsel for the respondents. None appears for
the applicant even on revised call.

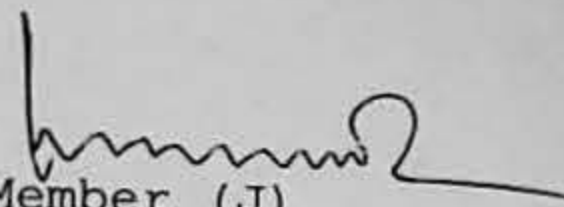
2. This Contempt Application has been filed for
implementation of the order of this Tribunal dated
19.11.2003. The respondents have submitted that the
aforesaid order of this Tribunal has been taken before
the Hon'ble High Court in Writ Petition No. 38808/04
and vide order dated 22.03.2007 the Hon'ble High Court

was pleased to stay the operation of the aforesaid order. In view of the above the Contempt Application is dismissed.

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Member (A)

/pc/

A handwritten signature in cursive script, appearing to read 'J. J.', with a horizontal line underneath.

Member (J)